

12.20 hrs.

## PAPERS LAID ON THE TABLE

Statement explaining reasons for not laying Annual Report and Audited Accounts of the Bongaigaon Refinery and Petrochemicals Limited for 1982-83 in time

THE MINISTER OF ENERGY (SHRI P. SHIV SHANKAR) : I beg to lay on the Table a statement (Hindi and English versions) the reasons for not the laying the Annual Report and Audited Accounts of the Bongaigaon Refinery and Petrochemicals Limited for the year 1982-83 within the stipulated period of the nine months after the close of the Accounting year. [Placed in Library. See No. LT-7724/84]

Annual Report etc. of the Calcutta Port Trust, Dredging Corporation of India Limited, New Delhi Cochin Shipyard Limited, Cochin, Central Inland Water Transport Corporation Limited, Calcutta and Shipping Development Fund Committee for 1982-83

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z.R. ANSARI) : I beg to lay on the Table :

(1) A copy of the Annual Accounts (Hindi and English versions) of the Calcutta Port Trust for the year 1982-83 and the Audit Report thereon, under sub-section (2) of section 103 of the Major Port Trusts Act, 1963. [Placed in Library. See No. LT-7725/84]

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :

(a) (i) Review by the Government on the working of the Dredging Corporation of India Limited, New Delhi, for the year 1982-83.

(ii) Annual Report of the Dredging Corporation of India Limited, New Delhi, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-7726/84]

(b) (i) Review by the Government on the working of the Cochin Shipyard Limited, Cochin, for the year 1982-83.

(ii) Annual Report of the Cochin Shipyard Limited, Cochin, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-7727/84]

(c) (i) Review by the Government on the working of the Central Inland Water Transport Corporation Limited, Calcutta, for the year 1982-83.

(ii) Annual Report of the Central Inland Water Transport Corporation Limited, Calcutta, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (c) of item (2) above. [Placed in Library. See No. LT-7728/84]

(4) (i) A copy of the Annual Report (Hindi and